

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

CPC 76 of 97
(O.A. 91 of 96

Present : Hon'ble Dr. B.C. Sarma, Administrative Member.

Hon'ble Mr. D. Purkayastha, Judicial Member.

Pulokesh Chakraborty

- v e r s u s -

D.K. Das (E.Rly.)

For the applicant : Mr. A.K. Bairagi, counsel.

For the respondents : Mr. P.K. Arora, counsel.

Heard on 4.3.98

Order on 4.3.98

O R D E R

B.C. Sarma, AM

When the matter was taken up for order today, Mr. Arora, Id. counsel for the respondents submits that he has no instruction in the matter despite the copy of the order passed on 16.1.98 was duly communicated to the alleged contemner. Since no action has been taken by the alleged contemner in this matter, we direct the Registry to issue notice as to why the contempt proceedings should not be drawn up against Shri D.K. Das, Chief Medical Director (Eastern Railway), New K.G. Building, 14, Strand Road, 12th Floor, Calcutta-700 001. The matter is adjourned to 18.6.98. We also direct the alleged contemner to be present personally in the Court on that day at 10-30 a.m. and shall not leave without our permission.


(D. Purkayastha)
Member (J)


(B.C. Sarma)
Member (A)